

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at **Panaji-Goa** that on **Wednesday, 24th January 2018** :

I

The reconstituted Division Bench comprising the Honourable Shri Justice S.S. Kemkar and the Honourable Shri Justice Prithviraj K. Chavan will take up extant judicial assignment of the Division Bench headed by the Honourable Shri Justice S.S. Kemkar.

II

The Hon'ble Shri Justice Prithviraj K. Chavan sitting singly will not be available for judicial work. Urgent mentioning and placing of matters will be allowed before Honourable Shri Justice C.V. Bhadang.

High Court, Appellate Side
Bombay.

By order

Date : 18th January 2018

Sd/-
(Ajit N. Mare)
Registrar (Judl-I)